

1958, the Standing Committee of the National Development Council considered the following subjects:—

- (1) Measures needed for stepping up agricultural production with special reference to irrigation, multiplication and distribution of improved seeds, fertilisers and local manurial resources, strengthening of the agricultural extension organisation and cooperative credit.
- (2) Preliminary consideration of recommendations made by the Study Team for Community Development and National Extension Service which was set up by the Committee on Plan Projects with Shri Balwantraj G. Mehta as leader.

(b) and (c). Statements are laid on the Table of Lok Sabha. [See Appendix I, annexure No. 21].

#### Textile Mills in Punjab

63. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of applications received so far from the textile mills in the Punjab State for the allotment of spindles; and

(b) the number of applications which have been accepted?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) In all 25 applications for licences for spindles under Industries (Development and Regulation) Act, 1951, have been received from parties in Punjab State.

(b) Eight applications have been accepted.

#### Uranium

64. Shri Shobha Ram: Will the Prime Minister be pleased to state:

(a) the names of places where Uranium Ores are exploited in India; and

(b) up to what percentage of Uranium deposit the Uranium mines are exploited?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Departmental development and mining work for uranium ores has been undertaken by the Atomic Minerals Division of the Department of Atomic Energy mainly in the States of Bihar and Rajasthan. Systematic and detailed survey and prospecting work for uranium ores is however being carried out in various parts of the country.

(b) Mining of uranium ores depends upon the nature and extent of the ore and its amenability to treatment. Uranium ores containing a fraction of 1 per cent. U308 can be mined, the lowest economical limit being about a half of 1 per cent. U308.

#### Displaced Persons' Claims

65. Shri Shobha Ram: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the number of the displaced persons in the Matsya Division whose claims have been admitted; and

(b) the number of applications of the displaced persons which are pending in the Division?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Upto December, 1950 the claims were registered in the regions by the Registering Officers. Thereafter they were received by post in the Central Office. In the Central Office they were not classified according to regions. Therefore, the number of claims registered in Matsya Division up to December, 1950 only can be given. The number is 2,007.

(b) 150 claims of this Division are pending for judicial action.

#### Export of Agricultural Machines and Implements

66. Sardar Iqbal Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) what is the prospect of the export of Agricultural Machines and implements from India at present; and